

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:849  
ANSWERED ON:24.02.2006  
DRINKING AGE  
Paraste Shri Dalpat Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether it is a fact that the Centre has circulated a draft to all States regarding the permissible age for drinking of liquor from 25 to 18 years;
- (b) if so, the details thereof;
- (c) whether Government has also laid down certain guidelines upon employing women in liquor vends; and
- (d) if so, the details in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b), (c) & (d): Information is being collected and will be laid on the Table of the House.